NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. C.P. (IB)/72(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2024

NAME OF THE PARTIES:- **M/S Sawant Cafe Through Proprietor Mr. Ajay Sawant**
V/s
Trig Guardforce Limited

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 72(MB)2024

Presence:-

Mr. Rakesh Gupta, Adv. … for Operational Creditor

Mr. Avinash R Khanolkar a/w Khushbu Bhanushali, Adv. (VC)

… for Corporate Debtor

By consent of the parties list this matter for hearing on **21.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT